

CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU



Hearing through video conferencing

O.A./61/017/2020

This the 28th day of September, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Hina Yasmeen, age 57 years, D/o Mohd. Rashid, R/o Bhata Dhurian, Post Office Surankot, Tehsil Mendhar, District Poonch.

.....Applicant
(Advocate: Ms. Surinder Kaur)

Versus

1. Union Territory of J&K through Commissioner-cum-Secretary to Government, Health and Medical Education Department, Government of Union Territory of J&K, Civil Secretariat, Jammu.
2. Director, Health Services, Jammu.
3. Principal, Government Medical Colleg, Rajouri.
4. Jammu and Kashmir State Service Selection Board, through its Chairman, Sehkari Bhawan, Panama Chowk, Jammu.
5. Chairman, Jammu and Kashmir State Service Selection Board, Sehkari Bhawan, Panama Chowk, Jammu.
6. Secretary, Jammu and Kashmir State Service Selection Board, Sehkari Bhawan, Panama Chowk, Jammu.
7. Administrative Officer, Jammu and Kashmir State Service Selection Board, Sehkari Bhawan, Panama Chowk, Jammu.
8. Administrative Officer, Jammu and Kashmir State Service Selection Board, Divisional Office, Opposite B.S.F. Paloura, Jammu.
9. Tannu Rishi, D/o Rajinder Kumar, R/o Tehsil Haveli Purani Poonch, Haveli Poonch.

.....Respondents
(Advocate: Mr. Rajesh Thappa)

O R D E R
[O R A L]

Delivered by Hon'ble Mr. Anand Mathur, Member (A): -

Learned counsel for applicant submits that O.A. has become infructuous and the same be dismissed.

2. Looking to the submission of the learned counsel for the applicant, the O.A. is dismissed as having become infructuous. No costs.

(ANAND MATHUR.)
MEMBER (A)

sk/s/-

(RAKESH SAGAR JAIN)
MEMBER (J)